

**CENTRAL FODDER SEED PRODUCTION FARM,
HESSARGHATTA JEEP DRIVER AND PEON RECRUITMENT
RULES, 1989**

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**CENTRAL FODDER SEED PRODUCTION FARM,
HESSARGHATTA JEEP DRIVER AND PEON RECRUITMENT
RULES, 1989**

G.S.R 136, dated 7th February, 19901 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulation the method of recruitment to the post of Jeep Driver and Peon at Central Fodder Seed Production Farm, Hessarghatta under the Ministry of Agriculture (Department of Agriculture and Cooperation), namely :-

1. Short title and commencement :-

(1) These rules may be called the Central Fodder Seed Production Farm, Hessarghatta, Jeep Driver and Peon Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said posts. their classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications etc :-

The method of recruitment to the said posts, age limit, qualifications and other matters relating thereto shall be as

specified in columns 5 to 14 of the Schedule aforesaid.

4. Disquaification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person, Shall be eligible for appointment to any one of the said posts: Provided that he Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post	Number of posts	Classification	Scale of pay	Whether selec
				tion , post or
				non-
				selection
				post
1	2	3	4	5
1. Jeep Driver	One* (1989)	General Central	Rs. 950-50-	Not
	*Subject to	Service, Group 'C'	1150-EB-25-	applicable
	variation	Non-Gazetted,	1500.	
	depending on	Non-Ministerial.		
	workload.			

